| Name of the Corporate Debtor: M/s AMR Infrastructures Ltd ; Date of Commencement of CIRP: 10-5-2018; List of Creditors as on: 9-6-2025 | | | | | | | | | | |
|--|-------|--------------------------------------|-------------------|-----------------|--------|--------------|------------------|------------------------------|-------------------------------|--|
| Summary of List of Operational Creditors (other than Workmen & Employee) w.r.t. Form B | | | | | | | | | | |
| Sr. | Claim | Name of Creditor | Details | Details of | Whethe | Amount of | Amount of | Amount of claim Inadmissible | Reason for Claim not admitted | Remarks, if any |
| No. | ID | | Amount Claimed | Amount of claim | | Claim under | Contingent Claim | 1 | | |
| | | | | admitted (Rs.) | party? | Verification | (Rs.) | | | |
| | | | | | | (Rs.) | | | | |
| 1 | 37 | Antrix Financial Engineers Pvt. Ltd. | 11,85,994.00 | 10,21,856.00 | No | | | 1,64,138.00 | | Principle admitted as verified from |
| | | 6 | ,, | ., , | | | | | | accounts: Interest admitted as per MSME |
| 2 | 372 | One up Trade Pvt Ltd | 4,47,91,248.00 | 3,24,59,037.00 | No | | | - 1,23,32,211.00 | | provisionally admitted to the extent |
| | | | | | | | - | | | verifiable from accounts. |
| | | | | | | | | | | Claim not verifiable as Operational Debt. |
| 3 | 388 | R C Info System P Ltd | 1,24,00,00,000.00 | - | No | | | 1,24,00,00,000.00 | | No authorisation of Mr. M P Soni for filing |
| 4 | 553 | Safeworld systems P Ltd. | 88,34,927.00 | 5,53,454.00 | No | | | 82,81,473.00 | | provisionally admitted to the extent |
| - | 335 | Saleworld systems I Etd. | 00,54,727.00 | 5,55,454.00 | 140 | | | 62,81,475.00 | | verifiable from accounts, subject to further |
| 5 | 554 | Glass Homes | 41,24,135.00 | 21,04,368.00 | No | | | 20,19,767.00 | | provisionally admitted to the extent verifiable from accounts, subject to further |
| | | | | | | | | 77 10 007 00 | | As per accounts Rs. 47,83,340/- adjudsted |
| 6 | 794 | Glint Faucets Inc | 77,40,896.00 | - | No | | - | 77,40,896.00 | | against Unit CSN no. AM-5638 after |
| 7 | 810 | Shree Radhey Enterprises | 5,90,634.00 | 50,838.00 | No | | | 5,39,796.00 | | provisionally admitted to the extent |
| | | | | | | | | | | verifiable from accounts, subject to further Oueries sent to claimant regarding |
| 8 | 1029 | Anil Jain D D & Co. | 1,00,000.00 | - | No | | | 1,00,000.00 | | additional documents for processing claim |
| 0 | 1030 | P. N. Sharma & Co. | 3,89,000.00 | 11,205.00 | No | | | 3,77,795.00 | | Queries sent to claimant regarding |
| · | 1050 | T. N. Sharina & Co. | 3,89,000.00 | 11,205.00 | NO | | | 5,77,755.00 | | additional documents for processing claim |
| 10 | 1036 | ANK Infratech | 5,16,52,570.00 | 5,10,61,570.00 | No | | - | 5,91,000.00 | | - amount admitted as per arbitration award |
| 11 | 1453 | BST Communication LLP | 61,75,341.00 | - | No | | | 61,75,341.00 | | not verified from accounts - documents and clarification sought |
| | | ··. • • · | | | | | | 5 50 000 00 | | not verified from accounts - documents |
| 12 | 1467 | jitendra pancharia | 5,50,000.00 | - | No | | - | 5,50,000.00 | | and clarification sought |
| 13 | 1555 | Creative Solutions | 1.85.42.889.00 | 9.23.319.00 | No | | | 1,76,19,570.00 | | provisionally admitted to the extent |
| | | | ,, , | ,,,,, | | | | | | verifiable from accounts. not verified from accounts - documents |
| 14 | 1640 | Tiger Security | 6,65,000.00 | | No | | | 6,65,000.00 | | and clarification sought |
| 15 | 1738 | dreeshti airtech solutions | 1.01.84.015.00 | 55,39,455.00 | No | | | 46,44,560.00 | | provisionally admitted to the extent |
| 15 | 1730 | dicesnu anteen solutions | 1,01,84,015.00 | 55,59,455.00 | 110 | | | 40,44,500.00 | | verifiable from accounts. |
| | | Total | 1,39,55,26,649.00 | 9,37,25,102.00 | | | | 1,30,18,01,547.00 | | |